## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

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Subject: Promotion of Data Entry Operators to the post of Data Entry Operators (SG) in the District Judiciary of UT of J&K.

<u>ORDER</u>

No.: 594 of 2025 Ry

Dated: <u>24/04/2025</u>

Sanction is hereby accorded to the promotion of following Data Entry Operators to the post of Data Entry Operators (SG) in the Pay Level-6 (35400-112400):

S.No.	Name and designation of the official	Present Place of Posting	Post to which Promoted	Effective date of
			Fromoteu	promotion
1.	Shri Gopal Sharma,	Pr. District & Sessions	Data Entry	From the
	Data Entry Operator	Judge, Jammu.	Operator (SG)	date of
				issuance of
				order
2.	Shri Ravi Kumar,	Pr. District & Sessions	Data Entry	From the
		Judge, Udhampur.	Operator (SG)	date of
	Data Entry Operator			issuance of
				order

**Note:-** Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.

(M. K. Sharma)

**Principal Secretary to** Hon'ble the Chief Justice

No:- 563-70/Rey-670

Dated:-<u>24/04/20</u>25

Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh.
- 2. Registrar Vigilance, High Court of J&K and Ladakh.
- 3. Registrar Rules, High Court of J&K and Ladakh. ..... for information.
- 4. Pr. District & Sessions Judge, Jammu& Udhampur for information and necessary action.
- 5. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
- 6. Director Finance, High Court of J&K and Ladakh for information.
- 7. Chief Librarian, High Court Wing, Jammu / Srinagar.

8. Order file

**Principal** ecretar

Hon'ble the Chief Justice